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दिनांक 11/12/18

SO (A/E)

राष्ट्रीय हरित अधिकरण / National Green Tribunal

प्रधान न्यायपीठ / Principal Bench

फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg

नई दिल्ली / New Delhi - 110001

07/12/18
RG

NGT/PB/16/Circular/Admn./2014/ 959

28th November, 2018

It is proposed to fill up the under mentioned post in the National Green Tribunal (to be filled up at Principal Bench, New Delhi) purely on deputation basis:

Sl. No	Name of the posts	Place of Posting	Level in Pay Matrix
i.	Principal Secretary-01 (one) post	Principal Bench, New Delhi	Level-11 (Rs. 67700-208700/-) as per 7 th CPC

Education Qualification: In Case Of Deputation: Officers Possessing Bachelor Degree From A Recognised University And Holding:\

- (i) Analogous Post On Regular Basis In The Central Government Or State Government or Courts or Tribunals; or
- (ii) Post in Central Government or State Government or Courts or Tribunals, with six years regular service in the pre revised Pay Band-2 (Rs. 9300-34800) with Grade Pay- Rs. 4800/- i.e. Level-8 in the Pay Matrix or seven years of regular service, or in grade pay of Rs. 4600/- i.e. Level-7 in the Pay Matrix or ten years of regular service in grade pay of Rs. 4200/- i.e. Level-6 in the Pay Matrix; and
- (iii) Possessing speed of 100 words per minute in the short hand.
- (iv) Desirable: Working knowledge of Computer.

Please refer G.S.R. 1362(E) dated 02.11.2017 of MoEF & CC, Govt. of India, notification which is available in the website.

3. The Competent Authority reserves the right either to fill up the post or may not proceed for appointment without assigning any reason thereof.

4. The general term and conditions of deputation in terms of OM of dated 17.06.2010 as amended thereof from time to time shall be followed as notified by the DoPT, Govt. of India.

5. Interested person may submit their bio-data in the prescribed proforma in the enclosed format along with relevant documents towards education qualification and experience with copies of ACRs of last five years, vigilance clearance, integrity certificate etc. addressed to the **“Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi – 110001** through proper channel on or before 20th December, 2018.


28/11/18
(Dr. Saurabh Kulshreshtha)
Registrar General

Copy to:

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial and Expert Members
3. All the Ministries/Department of the Government of India
4. Chief Secretaries of all the States
5. Registrar General's of all the High Courts
6. Office of the Controller of Accounts/Controller General of Defence Accounts/Comptroller & Auditor General of India
7. Ministry of Environment, Forest & Climate Change (with a request to circulate and upload in the website)
8. Ld. Registrar of all Zonal Bench (Bhopal/Chennai/Kolkata/Pune) to display in the Notice Board
9. AAO cum DDO, NGT
10. Computer In-charge for uploading on the website
11. Guard file

National Green Tribunal/राष्ट्रीय हरित अधिकरण
Principal Bench/प्रधान न्यायपीठ
Faridkot House/Copernicus Marg/फरीदकोट हाउस, कॉपरनिकस मार्ग,
New Delhi/नई दिल्ली -110001

APPLICATION FORM FOR APPOINTMENT ON DEPUTATION

POST APPLIED FOR PRINCIPAL PRIVATE SECRETARY

1. Name
(in block letters) :
2. Fathers / Husband
Name :
3. Category
(General/OBC/SC/ST) :
4. Postal Address for
correspondence :
5. Contact No.
(Mobile & Landline) :
6. Fax No, if any :
7. E- Mail id :
8. Permanent Address :
9. (Alternative Contact
No.) :
10. Date of Birth :

Age as on
25.01.2019

Years

Months

Days

Educational Qualification:

Exam Passed	Board/ University	Year of Passing	Duration	Subjects	Division/ Class	Percentage

12. Professional Qualification:

Exam Passed	Board/ University	Years of Passing	Duration	Subjects	Division/ Class	Percentage

13. Details of employment in chronically order if needed, enclose a separate sheet duly authenticated by your signature in the format given below

Office /Instt./org	Post held	Period		Nature of appointment(regular / ad hoc/ deputation)	Scale of pay / basic pay / pay band with grade pay	Nature of Duties
		From	To			

14. In case the present employment is held on deputation please state

- a) Name of the organisation with address
- b) Period of appointment
- c) Nature of deputation
- d) Name of the parent office / organisation to which you belong
- e) Organisation status : Govt of India/ State Govt / Govt of UT (Central/State) statutory body/ Court

15. Details of proficiency in computer please enclose certificate for computer training course of at least 6 months duration from a recognized institution)

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16. Shorthand Speed

17. Any other information

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18. please state briefly how you find yourself eligible and suitable for the appointment as PPS in the NGT

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DECLARATION

I solemnly declare and affirm that the information given above is correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature will be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

I shall abide by the terms and conditions, notification of DoPT, Government of India on deputation dated 17.06.2010 as amended thereof.

Date:.....

(Signature)

Place:.....

Recommendation of competent authority

- (i) The service particular furnished by the applicant are verified from service record and are found to be correct. Attested copies of ACRs for the last five years are annexed herewith.
- (ii) There is no vigilance case pending or contemplated against the officer. No departmental preceeding, enquiry is pending or contemplated against the staff/officer. No major or minor penalty is imposed in last 10 (ten) years. (In case penalty is imposed, please specify)
- (iii) If the staff/officer is selected he/she will be relieved within 15 (Fifteen) days of receipt of offer.

(Signature of the Competent Authority)
Head of the Department/Organisation